HIGH COURT OF JHARKHAND, RANCHI

NOTICE

In partial modification to this Court's notice dated 29.07.2025, all Advocate Clerks of this Court are hereby directed not to enter in any Judicial section of this Court, except when accompanied by an Advocate, in those Judicial sections where learned Advocates are permitted to enter.

By order,

(Manoj Prasad)

Registrar General

HIGH COURT OF JHARKHAND, RANCHI NOTICE

Dated: 29.07.2025

As directed, Advocate Clerks are prohibited to enter in the Judicial section of this court.

Manoj Prasad

Registrar General